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**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 02.08.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala**,  
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.66/ BB/ 2017'	Part heard IA 164/17 (3.00PM)	Sec 7 of I&B code	Axis Bank Ltd	Cyril Amarchand Mangaldas	Lotus Shopping Centres Pvt. Ltd.	Thiru&Thiru, Advocates

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s :

SHARAN A. KUKREJA  
ANIMESH BISHT  
FOR CYRIL AMARCHAND  
MANGALDAS.

FOR PETITIONER



RESPONDENT/s :

B:C.THIRUVENGADAM  
MANIK. B. T.

RESPONDENT



**ORDER**

Heard Shri Sharan A. Kukreja, Learned Counsel for Petitioner and Shri BC Thiruvengadam and Shri Manik BT, Learned Counsels for Respondent.

For continuation of arguments by Learned Counsel for Respondents, post the case on 07.08.2018 under the caption 'part heard'.

  
Member (T)

  
Member (J)